

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.40
I.A. Nos.192/2022 & 233/2023 in
C.P. (IB)No.196/BB/2020

IN THE MATTER OF:

M/s. Shree Aashraya Souhard Credit Society Limited ... Petitioner
Vs.
M/s. Shree Aashraya Infracon Ltd. ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 23.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

Resolution Professional : Shri Hari Babu Thota
For the Resolution Professional : Shri Chandramouli P.
For the Applicant in IA 233/2023 : Shri K.S. Ravichandran

ORDER

1. Heard the Ld. Counsels for the Parties.
2. List the matter on **31.05.2024.**

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)
Puja

Sd/-
K. BISWAL
MEMBER (JUDICIAL)